GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. †1129

TO BE ANSWERED ON THE 24THJULY, 2018/ SHRAVANA 2, 1940 (SAKA)
SELLING OF GIRLS ON PRETEXT OF EMPLOYMENT
†1129. DR. RAVINDRA KUMAR RAY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether minor girls belonging to the Scheduled Tribe dominated regions of Jharkhand State are being sold on the pretext of providing employment which has came to the knowledge of Jharkhand CID also;
- (b) if so, whether the Government proposes to take action against the responsible NGOs and the operators of placement services; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) to (c): The Criminal Investigation Department of Jharkhand has informed that incidents of selling of minor girls belonging to Scheduled Tribe dominated regions of Jharkhand on the pretext of providing employment have come to their notice. The Government of Jharkhand have constituted 'Anti Human Trafficking Unit' Police Stations in 8 districts to take action against the NGOs and operators of placement services involved in trafficking of minor girls. The District Development Commissioner and District Welfare Officer have been assigned the responsibility of prevention of trafficking of minor girls. Police Department, District Welfare Officer and District Labour Officer have been assigned the responsibility of rescuing trafficked children. The District Education Officer, District Welfare Officer and Assistant Labour Commissioner have been assigned the responsibility of rehabilitation of trafficked children.
